

गुस्ता आ जाता है। अगर इस तरह के वाक्य न लिखे होते, तो ऐसी बात न होती। मैं किसी की भावना को चोट नहीं पहुंचाना चाहता हूँ लेकिन एक सीधी सी बात कहना चाहता हूँ कि सरकार को चाहिए और आप के माध्यम से अनुरोध करता हूँ कि वह इस प्रकार का कोई बिल अपनी ओर से लाए, जिससे करोड़ों लोगों को राहत मिले और हमारे धर्म ग्रन्थ बड़े पवित्र और सुन्दर और आदर्श माने जाएं।

मैं मंत्री जी को बन्ववाद देता हूँ और आपके माध्यम से यह कहना चाहता हूँ कि**

लेकिन मेरा मतलब किसी को अपमानित करने का नहीं है।

इतना कह कर मैं अपनी बात समाप्त करता हूँ।

MR. DEPUTY SPEAKER: Mr. Shastri, I think you are not pressing for the Bill. Are you withdrawing it?

SHRI RAJNATH SONKAR SHASTRI : I withdraw it.

MR. DEPUTY SPEAKER : The question is:

“That leave be granted to withdraw the Bill to provide for a review of Hindu scriptures and other religious literature and for that purpose establish a Commission and for matters connected therewith, with a view to identify and omit or amend such words, sentences, paragraphs, stanzas, chapters, etc. from the scriptures and other religious literature which tend to encourage

or propagate hatred, discrimination, inequality or untouchability among citizens on grounds of religion, race, casts, sex, vocation or place of birth, in violation of the principles enshrined in the Constitution of India and the solemn resolution of the people of India contained in the preamble to the Constitution.”

The motion was adopted.

SHRI RAJNATH SONKAR SHASTRI : I withdraw the Bill.

17.57 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 51)

SHRI RATANSINH RAJDA: (Bombay South): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI RATANSINH RAJDA : I introduce the Bill.

17.58 hrs.

RESERVATION OF VACANCIES IN POSTS AND SERVICES (FOR SCHEDULED CASTES AND SCHEDULED TRIBES) BILL.

श्री सुरज भाग (अम्बाला) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत

* Published in Gazette of India Extraordinary, Part II, Section 2 dated 23.3.1984.